NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. IA(I.B.C)/1522(MB)2024
IN
C.P. (IB)/4479(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Inventure Fincance Private Limited
VS
Mahabali Innovative Technoliges Private limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Pinki, Ld. Counsel for the Liquidator present through virtual mode. Mr. Kairav Trivedi, erstwhile Liquidator present in person through virtual mode.
2. Due to technical issues from the Liquidator side. The matter could not be heard.
3. The matter is adjourned to **15.05.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/